

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Transfer Case (Civil) No(s). 38/2014

RAJAT INDUSTRIES PVT. LTD.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA . & ORS.
(only T.P. (c) No. 1919/2014 is listing.)

Respondent(s)

WITH

T.P. (C) No. 1919/2014 (XVI-A)

Date : 28-03-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. R.H.A. Sikander, Adv.
Ms. Lubna Ishrat Siddiqui, Adv.
Mr. Mansoor Ali, Adv.
Mr. Shadan Farasat, AOR

For Respondent(s) Mr. P.S. Sudheer, Adv.

Mr. Ashok Mathur, Adv.

Mr. Seshatalpa Sai Bandaru, Adv.
Mr. Nishant R. Katneshwarkar, Adv.

UPON hearing the counsel the Court made the following
O R D E RT.P. (C) No. 1919/2014

In terms of the High Court report respondent Nos. 2 and 3 have been served but no one has entered appearance on their behalf.

Await certificate of service of respondent No.4.

Registry is in-touch with the concerned branch of the Mumbai High Court in respect of respondent No.4.

List again on 18.4.2018.

SANJAY PARIHAR
Registrar